

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SURAJIT DEY

Civil Appeal No(s). 3753/2011

A.C. MUTHIAH

Appellant(s)

VERSUS

BD. OF CONTROL FOR CRICKET IN INDIA& ANR

Respondent(s)

(with office report)

WITH

C.A. No. 3754-3756/2011

(With Office Report)

Date : 07/07/2015 This appeal was called on for hearing today.

For Appellant(s)

Mr. Vikas Mehta, Adv.

For Respondent(s)

Mr. Hari Shankar K, Adv.
Ms. R. Rangaswamy, adv.
Ms. Radha Rangaswamy, Adv.UPON hearing the counsel the Court made the following
O R D E R

Service is complete. Ld.counsel for the parties have failed to file the statement of case within the period stipulated under the rules. Viewed thus, the matter shall be processed for listing before the Hon'ble Court as per rules.

(SURAJIT DEY)
Registrar

SB